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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ RFA 70/2019, CM APPL. 3892/2019 & CM APPL. 34117/2019

SUNITA SINHA Appellant

Through: Mr. Sandeep Sethi, Sr. Advocate and

Mr. Pawanjit Singh Bindra, Sr. Advocate with Mr. Vinayak Marwah,

Advocate

versus

M/S LEELA BUILDERS PVT LTD & ORS Respondent

Through: Mr. Samar Kachwaha, Ms. Aakansha

Kaul, Ms. Kavita Vinayak, Ms. Shivangi Nanda, Ms. Rini Mehra and Mr. Anmol Aggarwal, Advocates for

R-1 to 8.

Mr. Arpit Bhargawa and Mr. Ashish

Sareen, Advocates for R-10.

CORAM:

HON'BLE MR. JUSTICE TUSHAR RAO GEDELA ORDER 04.07.2023

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[The proceeding has been conducted through Hybrid mode]

- 1. The appeal and applications are released from part heard.
- 2. The matter be placed before the roster bench on 17.07.2023.

TUSHAR RAO GEDELA, J

JULY 4, 2023

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